

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

## Assam Moslem Marriages And Divorces Registration (Amendment) Act, 1953

#### 21 of 1953

[24 June 1953]

#### **CONTENTS**

- 1. Short title, extent and commencement
- 2. Amendment of Schedule IV Assam Act IX of 1935

## Assam Moslem Marriages And Divorces Registration (Amendment) Act, 1953

21 of 1953

[24 June 1953]

**PREAMBLE** 

An

Act

to amend the Assam Moslem Marriages and Divorces Registration Act, 1935.

Whereas it is necessary to increase the fees for the registration of Moslem Marriages and Divorces and for that purpose to amend the Assam Moslem Marriages and Divorces Registration Act, 1935 (Assam Act IX of 1935) hereinafter called the "principal Act", in the manner hereinafter appearing;

It is hereby enacted as follows:-

#### 1. Short title, extent and commencement :-

- (1) This Act may be called the Assam Moslem Marriages and Divorces Registration (Amendment) Act, 1953.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force on such date as the State Government may, by notification in the official Gazette, appoint in this behalf.

#### 2. Amendment of Schedule IV Assam Act IX of 1935 :-

For Schedule IV to the principal Act the following shall be

### substituted, namely:-

# "SCHEDULE IV. TABLE OF FEES (See section 9)

	Rs.	a.	P.
When the dower does not exceed Rs. 50	1	2	0
When the dower exceeds Rs. 50 but does not exceed Rs. 100	1	8	0
Ditto ditto Rs. 100 ditto ditto Rs. 250	2	4	0
Ditto ditto Rs. 250 ditto ditto Rs. 500	3	0	0
Ditto ditto Rs. 500 ditto ditto Rs. 1,000	4	8	0
For every additional Rs. 1,000 or part thereof	2	4	0
For a divorce of any kind	1	8	0"

[Price anna 1 or 1d.]